

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
SPECIAL BENCH (COURT – II)

Item No. 205
IB-366/ND/2022
IA-3008/2024

IN THE MATTER OF:
Union Bank of India

... **Applicant/Petitioner**

Versus

Mr. Dinesh Gupta

... **Respondent**

Under Section: 95(1) of IBC, 2016

Order delivered on 16.07.2024

CORAM:

SH. MANNI SANKARIAH SHANMUGA SUNDARAM
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant :

For the PG/ Respondent : Adv. Nattasha Garg and Adv. Thakur Ankit Singh

For the RP : Adv. Abhishek Anand & Adv. Karan Kohli

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

IA-3008/2024: Ld. Counsel appearing for the Applicant and Respondent. List this matter before the Regular Bench **on 13.08.2024.**

Sd/-

(SUBRATA KUMAR DASH)
MEMBER (T)

Sd/-

(MANNI SANKARIAH SHANMUGA SUNDARAM)
MEMBER (J)